

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 145/TT/2018

- Subject** : Approval of transmission tariff from COD to 31.3.2019 of 400 kV D/C Mahan-Sipat line alongwith associated bays at Mahan and Sipat and 2x50 MVAR line reactors at Sipat Pooling Substation, 2x50 MVAR line reactors at Mahan Pooling Substation and 1x80 MVAR, 420 kV switchable bus reactor at Mahan TPS along with its associated 400 kV bay for 2014-19 period.
- Date of Hearing** : 30.9.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner** : Essar Power Transmission Co. Ltd.
- Respondents** : Essar Power M. P. Ltd. and 6 Others
- For Petitioner** : Shri Amit Kapur, Adocate, EPTCL
Shri Abhishek Munot, Advocate, EPTCL
Shri Malcolm Desai, Advocate, EPTCL
Shri Samikrith Rao, Advocate, EPTCL
Ms. Shruti Verma, EPTCL
Shri Kush, EPTCL
Shri Roshan, Rishabh, EPTCL
Shri Kapil Singla, EPTCL
- For Respondents** : Mr. Nitin Gaur, Advocate, MPPMCL
Shri Anindya Kumar Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. Learned counsel for the Petitioner sought permission to file certain information, which was allowed by the Commission.



3. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

